

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 385
TO BE ANSWERED ON 28.11.2024

Notifying various Wildlife Sanctuary as tiger reserves

385. DR. KANIMOZHI NVN SOMU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the steps taken by Government to notify various Wildlife Sanctuary as Tiger reserves in view of the reports of tiger sightings and tiger habitations;
- (b) whether State Governments have approached the Union Government in this regard;
- (c) if so, the response of the Union Government thereto; and
- (d) whether the National Tiger Conservation Authority (NTCA) has accorded any proposal for creation of a new tiger reserves in Tamil Nadu, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) On the basis of suitable habitat for tigers and their prey base, the National Tiger Conservation Authority advises the State Governments/UTs for considering submission of proposals for notifying a tiger reserve under section 38V of the Wildlife (Protection) Act, 1972.
- (b) & (c) The Central Government based on proposal received from the States have accorded approval for notification of the following areas as tiger reserves:
 - (i) Kumbalgarh Wildlife Sanctuary, Rajasthan
 - (ii) Kaimur Wildlife Sanctuary, Bihar
 - (iii) Madhav National Park, Madhya Pradesh
 - (iv) Ratapani Wildlife Sanctuary, Madhya Pradesh

Further, the State of Chhattisgarh has issued the notification for Guru Ghasidas-Tamor Pingla Tiger Reserve on 24.10.2024 based on approval accorded by the Central Government.

- (d) No advice has been tendered to the State of Tamil Nadu for creation of new tiger reserve during the current financial year.